


In the Court of Sri. Syed Baleegur Rahaman
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 09.07.2021

(Morning Session)	(Afternoon Session)
<p>Hearing 1. P and SC 5023/2018</p> <p>Evidence 2. M.C. 5034/2019 3. M.C. 5140/2020 4. M.C. 5182/2020 5. M.C. 5190/2020 6. P and SC 5002/2021</p> <p>Arguments 7.R.A. 5131/2016 8. R.A. 5032/2018 9. R.A. 5040/2019 10. R.A. 5056/2019 11. M.A. 5024/2019 12. M.A. 5014/2020 13. M.A. 5016/2020 14. R.A. 5031/2016</p>	<p>Arguments 1.M.C. 5049/2020 2. M.C. 5052/2020 3. M.A. 5040/2020</p> <p>Await LCR 4.R.A. 5067/2020 5. R.A. 5068/2020 6. R.A. 5126/2020</p> <p>Await Notice 7. M.C. 5089/2020</p> <p>Call On 8.M.V.C. 101/2017 9. P and SC 5003/2019 10. R.A. 5057/2020</p> <p>Await Orders 11. M.C. 5092/2020</p> <p>Judgment 12.SC 5058/2014 13. SC 5029/2019</p> <p>Charge 14.SC 5007/2019 15. SC 5039/2020</p>


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NOTE:

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2. Other Civil cases listed on 09-07-2021 are posted to 16-09-2021.


In the court of Addl Senior Civil Judge & JMFC, Anekal.

Cause List Dated 09-07-2021.

Morning Session			Afternoon Session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. No.718/2007	Hearing	1	O.S. No.1112/2014	Hearing
2	O.S. No. 834/2011	Hearing	2	O.S. No. 725/2016	Hearing
3	O.S. No. 763/2011	Arguments	3	O.S. No. 846/2016	Arguments
4	O.S. No. 1452/2006	Evidence	4	O.S. No. 747/2012	Evidence
5	O.S. No. 1490/2006	Evidence	5	O.S. No. 947/2012	Evidence
6	O.S. No. 1662/2006	Evidence	6	O.S. No. 578/2013	Evidence
7	O.S. No. 146/2008	Evidence	7	O.S. No. 916/2013	Evidence
8	O.S. No. 2624/2006	Evidence	8	Mis. No. 51/2018	Evidence
9	O.S. No. 1165/2007	Evidence	9	O.S. No. 1220/2014	Issues
10	O.S. No. 994/2013	Issues	10	O.S. No. 1024/2016	Issues
11	O.S. No. 1012/2013	Issues	11	O.S. No. 598/2010	A/p
12	O.S. No. 1630/2006	A/P	12	O.S. No. 831/2011	A/P
13	O.S. No. 2570/2006	A/P	13	O.S. No. 961/2015	Steps
14	O.S. No. 693/2008	A/P	14	O.S. No. 579/2017	Steps
15	O.S. No. 965/2008	A/P	15	O.S. No. 68/2020	Steps

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